

OPEN COURT
Central Administrative Tribunal, Allahabad Bench,
Allahabad

Original Application No.330/01280/2014

This the 14th day of September, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Nasir Khan son of Sri Abdul gala Masjid Near Rahim Tee Stall, Lain Par, Tundala, District Firozabad and 16 others

Applicants

By Advocate: Sri Devendra Kumar Mishra and Sri Raghvendra Pratap Singh

Versus

1. Union of India through Chairman Railway Board, Rail Bhawan, New Delhi-110001.
2. General Manager, North Central Railway, G.M. Office, Subedarganj, Allahabad, Uttar Pradesh.
3. Divisional Railway Manager, North Central Railway, DRM Office, Nawab Yusuf Road, District- Allahabad, Uttar Pradesh.
4. Senior Divisional Commercial Manager, DRM Office, Nawab Yusuf Road, North Central Railway, Allahabad.
5. M/s Railway Sahakari Shram Sambida Samiti, Tundala District-Forozabad through its Secretary
6. Assistant Labour Commissioner, Lucknow/ Regional Labour Commissioner(Control), Kendriya Bhawan, Floor No. 8, Hall No.2, Aliganj, Lucknow.

Respondents

By Advocate: Sri P.K. Pandey

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard learned counsel for parties.

2. Learned counsel for applicants has moved Misc. Application No. 330/01839/ 2018 for withdrawal of Original Application. Learned counsel for respondents has no objection. Accordingly, M.A. No. 330/01839/2018 is allowed. O.A. is dismissed as withdrawn. No order as to costs.

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-

